

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2026

ORDER NO. 54 of 2026

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **29.04.2026 to 30.04.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 29.04.2026 to 30.04.2026	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-
SPS to Hon'ble President/Hon'ble Member, CESTAT, Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar